

FORM G

**INVITATION FOR EXPRESSION OF INTEREST FOR
WORLDS WINDOW EXIM PRIVATE LIMITED, OPERATING IN EXPORT AND
IMPORT AT NEW DELHI**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	WORLDS WINDOW EXIM PRIVATE LIMITED PAN No- AAACW6264D CIN No- U51909DL2006PTC145082
2.	Address of the registered office	37A, Basement, C Block, Qutub Vihar, Phase-I, DC Goyla, South West Delhi, South West Delhi, Delhi, India, 110071
3.	URL of website	N/A
4.	Details of place where majority of fixed assets are located	N/A
5.	Installed capacity of main products/ services	N/A
6.	Quantity and value of main products/ services sold in last financial year	NIL (CD is non-operational)
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details will be provided by RP. It will be available by sending email to RP at cirpworldswindowexim@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Eligibility Criteria will be provided by RP. It will be available by sending email to RP at cirpworldswindowexim@gmail.com
10.	Last date for receipt of expression of interest	11.10.2025
11.	Date of issue of provisional list of prospective resolution applicants	12.10.2025
12.	Last date for submission of objections to provisional list	17.10.2025
13.	Date of issue of final list of prospective resolution applicants	17.10.2025
14.	Date of issue of information memorandum, evaluation	17.10.2025

For Worlds Window Exim Private Limited
-In Charge

Resolution Professional
Manish Aggarwal

	matrix and request for resolution plans to prospective resolution applicants	
15.	Last date for submission of resolution plans	16.11.2025
16.	Process email id to submit Expression of Interest	cirpworldwindowexim@gmail.com

For Worlds Window Exim Private Limited
 Resolution Professional
 Manish Agarwal

For Worlds Window Exim Private Limited
 Manish Agarwal (Resolution Professional)
 Reg N0- IBBI/IPA-002/IP-N00223/2017-18/10904
 Reg Add. - 307, Prakash Deep building, Tolstoy Marg,
 Connaught Place, New Delhi- 110001
 Date: 26.09.2025
 Place- New Delhi

कार्यालय अधिवासी अभियन्ता निगम खण्ड, बागपत-03
उत्तर प्रदेश आवास एवं विकास परिषद
 कार्यालय परिसर, गाजियाबाद-201102 ईमेल- cdcu03baghat@upavp.com

ई-निविदा आमंत्रण की सूचना

मण्डला विहार योजना, गाजियाबाद के विभिन्न सेक्टरों में एकल बिड सिस्टम के अन्तर्गत ऑनलाइन ई-निविदा सूचना संख्या-35/ई0एनजी0-24/62 दिनांक 25.09.2025 द्वारा आमंत्रित की गयी है। निविदा से सम्बंधित विवरण वेबसाइट **www.upavp.in** एवं कार्यालय में किसी भी कार्यदिवस में देखा जा सकता है।

अधिवासी अभियन्ता

NORTHERN RAILWAY
CORRIGENDUM

Ref:- i) Tender notice No. 46/2025-2026 dated 12.09.2025
 ii) Tender No. 03252216 due on 07.10.2025.

01. In reference to above tender, (1)"The material supplied must have a manufacturing month marking no earlier than one month prior to the month of supply. For example, if supplied in March 2025, the manufacturing month marking should be February 2025 (or March 2025)".

(2) The residual shelf life of V-Belt should be 09 months while being installed in coaches.

All other terms & conditions remain unchanged.

The corrigendum has been published on website www.nreps.gov.in 2970/2025

SERVING CUSTOMERS WITH A SMILE

PUBLIC NOTICE

NOTICE is hereby given that the below mentioned Authorised Person are no longer affiliated as Authorised Person of Kotak Securities Limited.

Authorised Person Name	Trade Name	Exchange Registration Numbers of Authorised Person	Address of Authorised Person
Neelima Badwa	Neelima Badwa	NSE - AP029175841 BSE - AP0106730118079	2-4-8 R.C. Vyas Nagar, Bhiwaria-311001
Kamla Sarwal	Kamla Sarwal	NSE - AP0291106751 BSE - AP01067301109130	Plot No 73, Shyam Nagar Gali No 1, Pal Link Road Jodhpur Nandanwan, Jodhpur-342008
Suresh Chander Sharma	Suresh Chander Sharma	NSE - AP0291117401 BSE - AP01067301127497	B 49 Ganesh Nagar, Behind Ganesh Temple, Jawahar Nagar, Jaipur-302004

Please note that above mentioned Authorised Person (AP) are no longer associated with us. Any person heretofore dealing with above mentioned AP should do so, at their own risk. Kotak Securities Ltd. shall not be liable for any such dealing. In case of any queries for the transactions till date, investors are requested to inform Kotak Securities Ltd. within 15 days from the date of this notification, failing which it shall be deemed that there exists no queries against the above mentioned AP.

Kotak Kotak Securities Limited, Registered Office: 27 BKC, C 27, G Block, Bandra Kurla Complex, Bandra (E), Mumbai 400051. CIN: U99999MH1994PLC134051. Telephone No: +22 43360000, Fax No: +22 67132430. Website: www.kotaksecurities.com / www.kotaksecurities.com

Correspondence Address: Infinity IT Park, Bldg. No. 21, Opp. Film City Road, A K Vaidya Marg, Malad (East), Mumbai 400097. Telephone No: 42856825. SEBI Registration No: INZ000200137 (Member of NSE, BSE, MSE, MCX & NCOEX), AMFI ARN 0164, PMS INP00000258 and Research Analyst INH000000586. NSDL/CDSL: IN-DP-629-2021. Compliance Officer Details: Mr. Hiren Thakkar Call: 022-42854844, or Email: ks.compliance@kotak.com

SEWA GRIH RIN LIMITED
 Corporate Office: Address Building No. 8, Tower C, 8th Floor, DLF Cyber City, Gurugram 122002

RULE-8(1) POSSESSION NOTICE (For Immovable Property)

Whereas, The undersigned being the Authorized officer of the **SEWA GRIH RIN LIMITED** under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act 2002 and in exercise of powers conferred under Section 13(2), issued a Demand Notice calling upon the Borrowers/Co-borrower/Guarantor to repay the amount mentioned in the notice and further interest within 60 days from the date of receipt of the said notice. The Borrowers/Co-borrower/Guarantor having failed to repay the amount, notice is hereby given to the Borrowers/Co-borrower/ Guarantor and the public in general that the undersigned has taken possession of the property described herein below in exercise of powers conferred on him / her under Section 13 (4) of the said Act read with Rule 8(1) of the said Rules. The borrower in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of the **SEWA GRIH RIN LIMITED** for below mentioned Outstanding amount plus interest and incidental expenses, costs thereon. The borrower's attention is invited to provisions of sub-section (8) of section 13 of the Act, in respect of time available, to redeem the secured assets.

Sr. No.	Name & Add. Of Borrower/ Mortgagee/ Guarantor/Lan	Outstanding Amount (Rs.)	Demand Notice Date
1.	Loan Account Number : H4CP000005005441 (1) Smt. Pufal Devi, Husband Shri Sanjay Sahu, (2) Shri Sanjay Sahu, Father Shri Krishna Sahu	Rs. 31,94,343/- (Rupees Three Lakh Fifty One Thousand Nine Hundred Forty Three)	30-12-2024 23-09-2025

Description Of Secured Asset (Immovable Property): Kharsa No. 44, Residential Colony Silver City, Village Loni Pargana Loni Tehsil District, Ghazabad Uttar Pradesh-201102. Boundaries: East - Other Property, West - Other Property, North - Other Property, South - 15 Foota Road, Mortgaged Property Plot Area 22.84 sq. ft.

Place: Ghaziabad, Date: 25.09.2025 Authorised Officer, Sewa Grih Rin Limited

Sitara
 A SEWA INITIATIVE

FORM NO. 5
DEBTS RECOVERY TRIBUNAL
 600/1, University Road, Near Hanuman Setu Mandir, Lucknow
 (Area of Jurisdiction: Part of Uttar Pradesh)

Summons for filing Reply & appearance through Publication

O.A. No. 557/2025 Date: 11.09.2025

Summons to defendant under Section 19(4) of the Recovery of Debts due to the Banks and Financial Institutions Act, 1993 read with Rule 12 and 13 of the Debts Recovery Tribunal Procedure, Rules, 1993

PUNJAB & SIND BANKAPPLICANT

ANDDEFENDANTS

To,

1. SHRI SHASHIDHAR REDDY NIMMA, ADULT, S/O SH. RAGHAVAREDDY NIMMA R/O - S-35, 3rd FLOOR PANDAV NAGAR NEW DELHI 110092.
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 3rd ADDRESS :- UNIVERSAL SOFTWARE CORP, STELLAR IT PARK C 25, 2nd FLOOR SECTOR 62 NOIDA 201301.

2. MR. VIKRAM SINGH RANA, ADULT, S/O - SHRI VEER SINGH R/O - H-10, 01 SECTOR 13 VANSUDHARA GHAZIABAD 201001.

3. M/S MANGALYA BUILDTECH PVT LTD.
 H-97, 4th FLOOR SHRI SAHIB HOUSE BLOCK-A SECTOR 63, NOIDA 201301

4. M/S SOLARIES INFRA PROJECTS PRIVATE LIMITED
 REGISTERED OFFICE AT - 2366, CHUNA MANDI PAHARGANJ, NEW DELHI 110055

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 H-97, 4th FLOOR SHRI SAHIB HOUSE BLOCK-A SECTOR 63, NOIDA 201301

4. M/S SOLARIES INFRA PROJECTS PRIVATE LIMITED
 REGISTERED OFFICE AT - 2366, CHUNA MANDI PAHARGANJ, NEW DELHI 110055

.....DEFENDANTS

In the above noted application, you are required to file reply / evidence in Paper Book form in two sets along with documents and affidavits (if any) personally or through your duly authorized agent or legal practitioner in this Tribunal, after serving copy of the same on the applicant or his counsel/dually authorized agent after publication of the summons and thereafter to appear before the Tribunal on 05.12.2025 at 10:30 A.M. failing which the application shall be heard and decide in your absence.

REGISTRAR, DEBTS RECOVERY TRIBUNAL, LUCKNOW

FORM NO. 5
DEBTS RECOVERY TRIBUNAL
 600/1, University Road, Near Hanuman Setu Mandir, Lucknow
 (Area of Jurisdiction: Part of Uttar Pradesh)

Summons for filing Reply & appearance through Publication

O.A. No. 557/2025 Date: 11.09.2025

Summons to defendant under Section 19(4) of the Recovery of Debts due to the Banks and Financial Institutions Act, 1993 read with Rule 12 and 13 of the Debts Recovery Tribunal Procedure, Rules, 1993

PUNJAB & SIND BANKAPPLICANT

ANDDEFENDANTS

To,

1. SHRI SHASHIDHAR REDDY NIMMA, ADULT, S/O SH. RAGHAVAREDDY NIMMA R/O - S-35, 3rd FLOOR PANDAV NAGAR NEW DELHI 110092.
 2nd ADDRESS :- 1-23-400, 1st FLOOR BHOODEV NAGAR VANKATAPURAM ALVAL SECUNDERABAD HYDERABAD TELANGANA 500015.
 3rd ADDRESS :- UNIVERSAL SOFTWARE CORP, STELLAR IT PARK C 25, 2nd FLOOR SECTOR 62 NOIDA 201301.

2. MR. VIKRAM SINGH RANA, ADULT, S/O - SHRI VEER SINGH R/O - H-10, 01 SECTOR 13 VANSUDHARA GHAZIABAD 201001.

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